NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2018

NAME OF THE PARTIES: Nova Starke Audio Pvt. Ltd.
v/s.
ROC, Mumbai

SECTION OF COMPANIES ACT: 252 OF COMPANIES ACT, 2013.

ORDER

21. C.P. 917 (MB)/2018

At request, list this matter on 24.08.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/